

[Sh. Leeta Umbrey]

tioning of V.L.P.Ts has caused great resentment among the people. It is warranted that well-trained personnel be posted at all the V.L.P.Ts for their smooth and regular functioning. The present V.L.P.T. at Roing under Roing Sub-Division of Arunachal Pradesh be converted into L.P.T. so that population of more than 40,000 in Chapakhoa-Sadiya Sub-Division of Assam, which is at a distance of 150 K.Ms from Dibrugarh Relay Station, is also benefited.

[*Translation*]

(v) Need for early completion of Darbhanga-Forbesganj lateral road

SHRI DEVENDRA PRASAD YADAV (Jhanjharpur): The construction work of 135 km. long lateral road from Darbhanga to Forbesganj in North Bihar is lying incomplete. It has sanctioned by the Government in the plan for the year 1988. This lateral road will be an important road for the nation because it is not essential only from traffic point of view in backward area adjoining Nepal but it will also be an important road from security point of view.

Hence, keeping importance of this road in view, I urge the Government to take steps to complete the construction of this lateral road from Darbhanga to Forbesganj at the earliest.

(vi) Need to pay compensation to the persons whose crops have been damaged in fire in Bhojpur district in Bihar

SHRI TEJ NARAIN SINGH (Buxar): Incidents of devastating fire took place in village Madiyan, under P.S. Nava Nagar, villages Nandan and Sonwan under police station Umrao, village Etari under P.S. Etari, village Sareja under P.S. Rajpur and village Damodarpur under P.S. Sahapur in district Bhojpur in Bihar as a result of which crops worth lakhs of rupees destroyed and the

farmers and the labourers in these villages were rendered homeless. No relief has been provided to them so far.

Therefore, I urge the Government to give Rs. 1000 as compensation to each victim of this fire and labourers whose houses have been destroyed by fire should be provided adequate assistance to enable them to reconstruct houses.

(vii) Need to provide finance for the proposed medical and engineering colleges in Bareilly (Uttar Pradesh) in the forth-coming plan

[*Translation*]

SHRI SANTOSH KUMAR GANGWAR (Bareilly): Mr. Chairman, Sir, for the past few years, a demand is being made for opening a Medical College and an engineering college at Bareilly, which is the main centre at western Uttar Pradesh. Bareilly is the divisional headquarters and earlier it was the headquarters of the Rohilkhand division. It is the main wholesale market for the Kumaon Garhwal region and being directly linked to Shahjahanpur, Rampur, Pilibhit, Badaun, Nainital and other adjacent districts of western Uttar Pradesh, more than one crore people living in these districts are directly connected with Bareilly.

Many years before the state Government also accepted the justification for opening a medical college and an engineering college at Bareilly, but no positive step has been taken in this direction upto now. It is an industrial area and, therefore, the establishment of an engineering college would encourage the existing and prospective entrepreneurs.

After completing their college education, the students of Bareilly area have run from place to place for technical education. There being no Medical College and engineering college in Bareilly, many brilliant students are deprived of higher education. Land would be easily available there for the

establishment of a medical college and an engineering college. The State Government says that now it is the turn of Bareilly for opening an engineering and medical college selected to the approval of the Union Government. I request the Central Government to make provision for allocation of funds in the next plan for the setting up of a medical college and an engineering college in Bareilly keeping in view the needs of this region.

listen with great interest to what you have to say

(Interruptions)

[Translation]

AN HON MEMBER After this, will there be discussion on Water resources today itself?

MR CHAIRMAN It will follow today itself

[English]

14.25 hrs.

[English]

DEMANDS FOR GRANTS (GENERAL)
1990-91

Ministry of Home Affairs—*CONTD.*

MR CHAIRMAN We proceed with further discussion on the Demands for Grants No. 42 to 46 and 90 to 95 under the control of the Ministry of Home Affairs moved on 19th April 1990. I must caution the Members that the time now left for this debate is very limited. And it has to be finished before 4 O'Clock today. Thereafter the Minister will reply.

Before I call Shri Manoranjan Bhakta to speak, I must inform him that the total time available to his party now is only 13 minutes. There are any number of speakers from his party who wish to participate. If you were to then curtail your intervention it will enable other Members from your party also to participate. I recognise your difficulty. But I am pointing out the collective difficulty. The total time available now is 13 minutes.

SHRI MANORANJAN BHAKTA (Andaman & Nicobar Islands) I will try to confine myself within the time limit. But Sir, I am the lone Member from the Union Territory of Andaman and Nicobar Islands. I think, the Chairman will consider my request.

MR CHAIRMAN Absolutely. We would

SHRI MANORANJAN BHAKTA Mr Chairman, I rise to participate in the Demand for Grants for the Ministry of Home Affairs. Sir, the Home Ministry is dealing with a large number of subjects and enumeration of all these within a short spell of time will not be possible for me. Particularly, the law and order situation, the communal situation, atrocities on the Harijans, all these are very important aspects which now the country is facing. A lot has been said about Punjab, Kashmir and other areas. (Interruptions)

The point is, there were some areas in the country where communalism was not known like the Andaman and Nicobar Islands and Lakshadweep. Unfortunately, the communalism has spread during this time, in those areas also. And we are very much aggrieved that due to certain wrong policies pursued by the Ministry of Home Affairs, these things are getting deteriorated. In today's newspaper it has been reported that there was police firing in the Androth Island in Lakshadweep Islands and two persons were killed. It is for the first time in the history of Lakshadweep that two persons have been killed by police firing. The Islands territory was always getting the patronage from the Central Government, the past Central Government was keen for understanding their problems and then to resolving them. But unfortunately, when this new Government has come, they have not shown any kind of sympathy towards the Islands territory.